

t[THE DEPUTY MINISTER OF I THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): (a) and (b) The preliminaries with regard to the establishment of a refinery based on Cambay | Ankleswar crude are yet to be decided.

(b) Does not arise.]

PLANT FOR LUBRICATING ON.

58. SHRI NUIANJAN SINGH: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether it is a fact that the Union Government have selected four parties who will submit detailed project reports and tenders for plant and equipment to establish the proposed lubricating oil plant in Bombay; and

(b) if so, what are the names of the parties and how much work has so far been done in this connection?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA) : (a) and (b) No decision has yet been taken.

GEOLOGICAL SURVEY OF LAHAUL AND SPITI IN PUNJAB

59. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of STEEL, MINES AND FUEL be pleased to state how long it is likely to take to complete the geological survey of Lahaul and Spiti in the State of Punjab?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): Some reconnaissance surveys have been carried out by the Geological Survey of India. It is very premature at this stage to indicate as to when the geological surveys are likely to be completed in Lahaul and Spiti.

OIL REFINERY IN GUJARAT

60. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of STEEL, MINES AND FUEL be pleased to State:

(a) the names of the collaborators in the Gujarat refinery to be built near Cambay; and

(b) the approximate expenditure which will be incurred on its construction?

t[] English translation.

61. [Transferred to the 1th Decem ber 1960].

OPENING OF RECEPTION HOMES, ETC.

62. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of EDUCATION be pleased to refer to the answer given to Unstarred Question No. 58 in the Rajya Sabha on the 20th April, 1960 and state the progress made in establishing Homes, Reception Homes, and After-Care Homes during the last six months?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): The requisite information is being collected and will be placed on the Table of the House as soon as possible.

12 NOON

PAPERS LAID ON THE TABLE

TREATY OF TRADE AND TRANSIT BETWEEN INDIA AND NEPAL AND RELATED PAPERS

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): Sir, I beg to lay on the Table a copy each of the following papers:—

(i) Treaty of Trade and Transit between the Government of India and His Majesty's Government of Nepal.

(ii) Protocol to the Treaty of Trade and Transit.

(iii) Letters exchanged between the Governments of India and Nepal.

(iv) Memorandum regarding procedure applicable to goods in transit.

[Placed in Library. See No. LT-2419/60 for (i) to (iv)].